

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2263
ANSWERED ON:21.07.2009
SECURITY COVER TO HISTORICAL MONUMENTS
Sarvey Shri Sathyanarayana

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the level of security cover provided to historical monuments in the country including the Humayun Tomb and the Red Fort is less as compared to the level of security provided to the Taj Mahal;
- (b) if so, the details thereof and the reasons therefor, and;
- (c) the steps taken to provide adequate security to the protected monuments and the tourists visiting the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): It is basically the responsibility of the concerned State Governments/Union Territory Administrations to provide security cover to the historical monuments in their jurisdiction based on the threat assessment for them. As the Taj Mahal, is a world renowned historical monument, special security arrangements have been envisaged by the Central Govt. to provide security to the Taj Mahal. Appropriate security measures for Humayun Tomb and the Red Fort based on available threat perceptions have been suggested to the concerned authorities.

"Law and Order" and "Police" are State subject as per the Seventh Schedule of the Constitution of India. Therefore, the State Governments are essentially responsible for providing adequate security to the historical monuments and the tourists visiting them. However, the Central Government shares threat inputs and issues necessary advisories to the State Government/Union Territory Administrations for further strengthening their security arrangements as required from time to time.